LOK SABHA UNSTARRED QUESTION NO. 5466 TO BE ANSWERED ON 05.04.2023

RoSCTL SCHEME

5466. SHRI ANUMULA REVANTH REDDY:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government is aware of the enormous loss of the garment sector due to tradeable scribes under the Rebate of State and Central Taxes and Levies (RoSCTL) scheme;
- (b) if so, the details thereof;
- (c) the details of the reasons behind rebate conversion under RoSCTL Scheme into tradeable scribes; and
- (d) whether the Government is considering to restart the cash reimbursement instead of tradeable scribes, if so, the details thereof including timeline and if not, the reasons therefor?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

- (a) & (b): Based on representations received from industry stakeholders, vide Notification dated 14.09.2022, Government deleted certain conditions related to transferee holder of the scrips. Vide Notification dated 15.09.2022, Government has also increased validity period of scrips from one year to two years from the date of their generation.
- (c) & (d): In order to take care of delays in budgetary releases, duty credit scrip system was approved under which transferable duty credit scrips are issued to exporters in lieu of cash.
